

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 390**

**Dated: 06.09.2014**

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

**(1) Principal District & Sessions Judges  
/District Judges:**

S/Shri.

1. Sh. Mohammad Akram Choudhary, Presiding Officer, MACT, Jammu, is transferred and posted as Principal District & Sessions Judge, Anantnag, vice Mr. Abdul Rashid Malik.
2. Mohammad Ali Khan, Additional District & Sessions Judge, Rajouri, is transferred and posted as Principal District & Sessions Judge, Shopian, vice Shujat Ali Khan.
3. Abdul Rashid Malik, Principal District & Sessions Judge, Anantnag, is transferred and posted as Principal District & Sessions Judge, Pulwama, against available post.
4. Shujat Ali Khan, Principal District & Sessions Judge, Shopian, is transferred and posted as Principal District & Sessions Judge, Baramulla, vice Yash Pal Bourney.
5. Puneet Gupta, Special Judge, Anti-Corruption, Jammu, is transferred and posted as Principal District & Sessions Judge, Bandipora, vice Haq Nawaz Zargar.
6. Aijaz Ahmad Mir, Registrar Judicial, High Court Wing Srinagar, is transferred and posted as Principal District & Sessions Judge, Ganderbal, vice Mohammad Ashraf Malik.
7. Kikar Singh Parihar, Additional District & Sessions Judge, Doda, is transferred and posted as Principal District & Sessions Judge, Reasi, vice Yash Pal Kotwal.
8. Sanjeev Gupta, 3<sup>rd</sup> Additional District Judge (TADA), Jammu, is transferred and posted as Principal District & Sessions Judge, Bhandarwah, vice Mohinder Kumar Sharma.
9. Ms. Bala Jyoti, Additional District Judge (Bank Cases), Jammu, is transferred and posted as Principal District & Sessions Judge, Kishtwar.
10. Kishore Kumar, Presiding Officer, J&K Labour Court and Industrial Tribunal, is transferred and posted as Principal District & Sessions Judge, Leh, vice Sanjay Dhar.
11. Subash Chander Gupta, 1<sup>st</sup> Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Kulgam, vice Sanjeev Kumar Bhagat.
12. Ashok Kumar, Presiding Officer, MACT, Srinagar, is transferred and posted as Principal District & Sessions Judge, Kargil, vice Tahir Khursheed Raina.

*Ashok Kumar*



13. Sanjay Dhar, Principal District & Sessions Judge, Leh, is transferred and posted as Special Judge, Anti-Corruption, Jammu, vice Puneet Gupta.
14. Yash Pal Bourney, Principal District & Sessions Judge, Baramulla, is transferred and posted as Special Judge, Anti-Corruption, Srinagar, vice Mohan Lal.
15. Mohan Lal, Special Judge, Anti-Corruption, Srinagar, is transferred and posted as Member, J&K Special Tribunal, Srinagar, vice Zubair Ahmad Raza.
16. Sanjay Parihar, Additional District Judge, Anti-Corruption, Jammu, is transferred and posted as Member, J&K Special Tribunal, Jammu, vice Madan Lal.
17. Services of Mohammad Yousuf Wani, President, Divisional Consumer Protection Forum, Srinagar, are placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry.
18. Services of Pawan Dev Kotwal, Principal District & Sessions Judge, Kishtwar, are placed at the disposal of Hon'ble the Chief Justice for further posting as Director, State Judicial Academy.
19. Madan Lal, Member, J&K Special Tribunal, Jammu, is transferred and posted as Presiding Officer, MACT, Jammu, vice Mohammad Akram Choudhary.
20. Yash Pal Kotwal, Principal District & Sessions Judge, Reasi, is transferred and posted as 3<sup>rd</sup> Additional District Judge (TADA), Jammu, vice Sanjeev Gupta.
21. Tahir Khurshid Raina, Principal District & Sessions Judge, Kargil, is transferred and posted as Additional District & Sessions Judge, Doda, vice Kikar Singh Parihar.
22. Sanjeev Kumar Bhagat, Principal District & Sessions Judge, Kulgam, is transferred and posted as Additional District Judge (Bank Cases), Jammu, vice Ms. Bala Jyoti.
23. Mohammad Ashraf Malik, Principal District & Sessions Judge, Ganderbal, is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Srinagar, vice Subash Chander Gupta.
24. Ms. Jeema Bashir, Additional District Judge, Anti-Corruption, Srinagar, is transferred and posted as President, Divisional Consumer Protection Forum, Srinagar, vice Mohammad Yousuf Wani.
25. Zubair Ahmad Raza, Member, J&K Special Tribunal, Srinagar, is transferred and posted as Presiding Officer, J&K Labour Court and Industrial Tribunal, vice Kishore Kumar.
26. Mohinder Kumar Sharma, Principal District & Sessions Judge, Bhandarwah, is transferred and posted as 2<sup>nd</sup> Additional District & Sessions Judge, Jammu, vice Ms. Nighat Sultana.
27. Jawad Ahmad, Additional District & Sessions Judge, Pulwama, is transferred and posted as Presiding Officer, MACT, Srinagar, vice Ashok Kumar.
28. Haq Nawaz Zargar, Principal District & Sessions Judge, Bandipora, is transferred and posted as Additional District & Sessions Judge, Pulwama, vice Jawad Ahmad.

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29. Ms. Nighat Sultana, 2<sup>nd</sup> Additional District & Sessions Judge, Jammu, is transferred and posted as Additional District & Sessions Judge, Rajouri, vice Mohammad Ali Khan.
30. Tasleem Arief, 1<sup>st</sup> Additional District & Sessions Judge, Baramulla is transferred and posted as 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar, vice Parvez Hussain Kachroo.
31. Parvez Hussain Kachroo, 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar, is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Baramulla

**(2) Chief Judicial Magistrates /  
Sub Judges / Magistrates:**

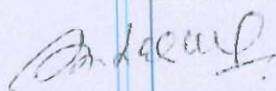
32. Ms. Kusum Lata Pandita, Leave Reserve Post, High Court of J&K, Jammu, is transferred and posted as Chief Judicial Magistrate, Udhampur, vice Jatinder Singh Jamwal.
33. Jatinder Singh Jamwal, Chief Judicial Magistrate, Udhampur, is transferred and posted as Chief Judicial Magistrate, Pulwama, vice Ms. Masarat Shaheen.
34. Mehmood Ahmad Choudhary, Special Mobile Magistrate (Traffic), Srinagar, is transferred and posted as Chief Judicial Magistrate, Rajouri, vice Surinder Singh.
35. Kamlesh Pandita, Municipal Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Budgam, vice Mohammad Amin Mir.
36. Sarfaraz Hussain Shah, Special Mobile Magistrate (Traffic), Jammu, is transferred and posted as Chief Judicial Magistrate, Poonch, vice Sudhir Kumar.
37. Ms. Masarat Shaheen, Chief Judicial Magistrate, Pulwama, is transferred and posted as Chief Judicial Magistrate, Sogore, vice Mehraj-ud-Din Sofi.
38. Deepak Sethi, Sub Judge/Spl. Mobile Magistrate, Poonch (under 13<sup>th</sup> Finance Commission) is transferred and posted as Chief Judicial Magistrate, Kathua, vice Om Parkash Bhagat.
39. Chain Lal Bavoria, Sub Judge/Spl. Mobile Magistrate, Jammu (under 13<sup>th</sup> Finance Commission), is transferred and posted as Chief Judicial Magistrate, Kulgam, vice Mohammad Ashraf Bhat.
40. Mohammad Ashraf Khan, Sub Judge/Special Mobile Magistrate (Passenger Tax), Jammu, is transferred and posted Chief Judicial Magistrate, Shopian, vice Farooq Ahmad Bhat.
41. Balbir Lal, Sub Judge, Uri, is transferred and posted as Chief Judicial Magistrate, Kishtwar, vice Amit Sharma.
42. Vijay Singh Manhas, Sub Judge, Baramulla, is transferred and posted as Chief Judicial Magistrate, Bandipora, vice Manjit Rai.
43. Om Prakash Bhagat, Chief Judicial Magistrate, Kathua, is transferred and posted as Sub Judge/Spl. Mobile Magistrate (Passenger Tax), Jammu, vice Mohammad Ashraf Khan.
44. Ranbir Singh Jasrotia, Forest Magistrate, Srinagar, is transferred and posted as Special Mobile Magistrate (Traffic), Jammu, vice Sarfaraz Hussain Shah.

*Om Lal Bhat*



45. Ashwani Kumar Sharma, Passenger Tax & Electricity Magistrate, Srinagar, is transferred and posted as Municipal Magistrate, Jammu, vice Kamlesh Pandita.
46. Arnit Sharma, Chief Judicial Magistrate, Kishtwar, is transferred and posted as Chief Judicial Magistrate, Leh, vice Pawan Kumar Sharma.
47. Manjit Rai, Sub Judge/Chief Judicial Magistrate, Bandipora, is transferred and posted as Chief Judicial Magistrate, Kargil, vice Javed Alam.
48. Surinder Singh, Chief Judicial Magistrate, Rajouri, is transferred and posted as Sub Judge/Special Mobile Magistrate, Jammu (under 13<sup>th</sup> Finance Commission) vice Chain Lal Bavoria.
49. Farooq Ahmad Bhat, Sub Judge/Chief Judicial Magistrate, Shopian, is transferred and posted as Forest Magistrate, Srinagar, vice Ranbir Singh Jasrotia.
50. Mohammad Amin Mir, Chief Judicial Magistrate, Budgam, is transferred and posted as Special Mobile Magistrate, (Traffic) Srinagar, vice Mehmood Ahmad Choudhary.
51. Mehraj-ud-Din Sofi, Chief Judicial Magistrate, Sopore, is transferred and posted as Passenger Tax & Electricity Magistrate, Srinagar, vice Ashwani Kumar Sharma.
52. Javed Alam, Chief Judicial Magistrate, Kargil, is transferred and posted as Sub Judge, Uri, vice Balbir Lal.
53. Naushad Ahmad Khan, Sub Judge (Electricity Magistrate), Batote, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Poonch, (under 13<sup>th</sup> Finance Commission), vice Deepak Sethi.
54. Mohammad Ashraf Bhat, Sub Judge/Chief Judicial Magistrate, Kulgam, is transferred and posted as Sub Judge, Vailoo, vice Raja Mohammad Tasleem.
55. Raja Mohammad Tasleem, Sub Judge, Vailoo, is transferred and posted as Sub Judge, Baramulla, vice Vijay Singh Manhas.
56. Sudhir Kumar, Chief Judicial Magistrate, Poonch, is transferred and posted as Sub Judge, Chadoora, vice Sunil Sangra.
57. Sunil Sangra, Sub Judge, Chadoora, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Kathua (under 13<sup>th</sup> Finance Commission).
58. Pawan Kumar Sharma, Chief Judicial Magistrate, Leh, is transferred and posted as Sub Judge (Electricity Magistrate), Batote, vice Naushad Ahmad Khan.
59. Abdul Majid Dar, Sub Judge/Spl. Mobile Magistrate, Trehgam (under 13<sup>th</sup> Finance Commission) is transferred and posted as Sub Judge/Special Mobile Magistrate, Pulwama (under 13<sup>th</sup> Finance Commission).

By Order

  
(Suresh Kumar Sharma)  
Registrar General

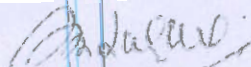
No: 9720-40/G.S.

Dated: 06.09.2014

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,

3. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. All Principal District & Sessions Judges, \_\_\_\_\_
7. Member, J&K Special Tribunal, Jammu/Srinagar,
8. President, Divisional Consumer Protection Forum, Srinagar,
9. Presiding Officer, MACT, Jammu/Srinagar,
10. Concerned District Judges \_\_\_\_\_,
11. Concerned Judicial Officers, \_\_\_\_\_,  
.....for information & necessary action.
12. Incharge NIC for uploading the same on website.
13. Office file

  
Registrar General